

List of Statutory Authorities/Government Agencies of Apollo Soyuz Electricals Private Limited under Regulation 13(2) (d) of IBBI (Insolvency Resolution Process of Corporate Persons) Regulations by Mr. Sanjay Kumar Lalit (Reg. No. IBBI/IPA-002/IP-N00760/2018-2019/12370) Resolution Professional, under the Insolvency and Bankruptcy Code, 2016

CLAIM DONE BY STATUTORY AUTHORITIES

Sr. No.	Name of Creditor	Amt Claimed by Creditor in (Rs.)	Tax Amount	Penalty		
1	NAVI MUMBAI MUNICIPAL CORPORATION	1,83,02,575	61,21,522	1,21,81,053		
2	INCOME TAX DEPARTMENT	16,69,082				
3	GOODS AND SERVICE TAX	26,19,19,038	20,86,06,228	5,33,12,810		
4	GST (Formerly Sales Tax Department)	5,26,26,855				
TOTAL		33,45,17,550				